

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:2282
ANSWERED ON:10.03.2015
POLLUTION BY NON BIO-DEGRADABLE PESTICIDES
Bohara Shri Ramcharan

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether non-biodegradable pesticides/insecticides and weedicides are polluting the environment;
- (b) if so, the details thereof;
- (c) whether the Government has introduced any scheme to check pollution caused by non-biodegradable pesticides/ insecticides and weedicides; and
- (d) if so, the details thereof and the action taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a)&(b) Indiscriminate and excessive use of non-biodegradable pesticides/ insecticides/weedicides has the potential to pollute soil as well as water resources, including groundwater.

(c)&(d) The Insecticides Act, 1968, administered by the Ministry of Agriculture, regulates the import, manufacture, sale, transport, distribution and use of insecticides. The insecticides are registered for use in agriculture after rigorous scrutiny of scientific data to ensure their bio-efficacy and safety to human, animal and environmental health. The Ministry of Agriculture is regularly popularizing the concept of 'Integrated Pest Management' for control of pests, diseases and weeds on various crops which envisages use of non chemical methods including use of biopesticides and judicious use of chemical pesticides. Farmers are advised to use registered pesticides at recommended dosage and observe the required precaution and other instructions as given in label.